

Dr. Aditi Choudhary

D.H.J.S

Director (Academics)
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)
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No. DJA/Trg/ECT_14_2022/1604/4462

27th October, 2022

To

1. The Ld. Principal District & Sessions Judge, Central District, HQs, THC
2. The Ld. Principal District & Sessions Judge, East District, KKD
3. The Ld. Principal District & Sessions Judge, South District, Saket
4. The Ld. Principal District & Sessions Judge, North-West District, Rohini
5. The Ld. Principal District & Sessions Judge, New Delhi District, PHC
6. The Ld. Principal District & Sessions Judge, North-East District, KKD
7. The Ld. Principal District & Sessions Judge, South-East District, Saket
8. The Ld. Principal District & Sessions Judge, North District, Rohini
9. The Ld. Principal District & Sessions Judge, West District, THC
10. The Ld. Principal District & Sessions Judge, South-West District, Dwarka
11. The Ld. Principal District & Sessions Judge, Shuhdara District, KKD
12. The Ld. Principal District & Sessions Judge, RACC, Delhi

Sub: Refresher Programme for Judicial Officers on Cyber laws and Appreciation & Handling of Digital Evidence (ECT_14_2022).

Respected Sir/Madam,

As per the directions of the Hon'ble e-Committee, Supreme Court of India, Training Programmes as per the proposed Calendar 2022 of e-Committee are to be conducted for the Judicial Officers, Advocates, Advocate Clerks, Staff of District Judiciary, Staff of Delhi High Court through the Delhi Judicial Academy.

Accordingly, the Delhi Judicial Academy shall be conducting the Refresher Programme for Judicial Officers on Cyber laws and Appreciation & Handling of Digital Evidence (ECT_14_2022) on 05th November, 2022, at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that such nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 5th November, 2022 so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

Thanking you,

Encl. As above

Yours faithfully,

(Dr. Aditi Choudhary)

27th October, 2022

No. DJA/Trg/ECT_14_2022/1604/

Copy to

1. The Central Project Co-ordinator, High Court of Delhi, New Delhi
2. Ms. Shefali Barnala Tandon, Trainee, DHJS
3. Sh. Sachin Gupta Trainee, DHJS

Director (Academics)
Chairperson (Officiating)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT, DELHI

No. 82334-360 /JOTP/Gaz./2022

Dated, Delhi the 02 NOV 2022

As directed copy of letter bearing No. DJA/Trg/ECT-14/2022/1604/4462 dated 27th October, 2022 received from the Ld. Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A').
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.
6. The Branch In-charge Pool Car, Tis Hazari Courts, Delhi.

(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

**Nomination List of ECT_14_2022 - Refresher Programme on Cyber laws and
Appreciation & Handling of Digital Evidence**

Sl.No.	Name of Officer (Mr. / Ms.)	Present Posting	District	Place of Posting
DHJS				
1	Santosh Snehi Mann	District Judge (Commercial Court)	New Delhi	PHC
2	Gurdeep Singh	District Judge (Commercial Court)	North-West	Rohini
3	Prem Kr. Barthwal	District Judge (Commercial Court)	South	Saket
4	Dinesh Bhatt	District Judge (Commercial Court)	West	THC
5	Arun Bhardwaj	Special Judge (PC Act) (CBI)		Rouse Avenue
6	Arvind Kumar	Special Judge (PC Act) (CBI)		Rouse Avenue
7	Sanjay Garg-II	Judge In-charge, Mediation Centre	Central	THC
8	Nikhil Chopra	Coordinator, Delhi International Arbitration Centre		DHC
9	Hemani Malhotra	District Judge (Commercial Court)	West	THC
10	Rakesh Kr.Sharma	POIT		Rouse Avenue
11	Sanjeev Aggarwal	District Judge (Commercial Court)	South	Saket
12	S.S. Rathi	District Judge (Commercial Court)	Shahdara	KKD
13	Manoj Kumar Nagpal	Special Judge (PC Act) (CBI)		Rouse Avenue
14	Chandra Shekhar	District Judge (Commercial Court)	East	KKD
15	Nirja Bhatia	District Judge (Commercial Court)	South-East	Saket
16	Anurag Sain	Special Judge (PC Act) (CBI)		Rouse Avenue
17	Vinod Yadav	PO MACT	North	Rohini
18	Sandeep Yadav	ASJ (Electricity)	South	Saket
19	Ajay Goel	POLC		Rouse Avenue
20	Dig Vinay Singh	Special Judge (PC Act) (ACB)		Rouse Avenue
21	Amit Kumar	Special Judge (PC Act) (CBI)		Rouse Avenue
22	Vikas Dhull	Special Judge (PC Act) (CBI)		Rouse Avenue
23	Anuradha Shukla Bhardwaj	Secretary, Delhi High Court Legal Services Committee		DHC
24	Ruby Alka Gupta	Special Judge (PC Act) (CBI)		Rouse Avenue
25	Amit Bansal	ASJ (POCSO)	South	Saket
26	Sanjay Bansal	Special Judge (PC Act) (CBI)		Rouse Avenue
27	Kiran Bansal	ASJ	Shahdara	KKD
28	Anil Kumar	Judge, Family Court	South-West	Dwarka
29	Geetanjali Goel	Special Judge (PC Act) (CBI)		Rouse Avenue
30	Raj Kumar	ADJ	North	Rohini
31	Shailender Malik	ASJ	New Delhi	PHC
32	Smita Garg	Judge, Family Court	South-East	Saket
33	Praveen Singh	ADJ	Central	THC
34	Sameer Bajpai	Special Judge (PC Act) (CBI)		Rouse Avenue
35	Vrinda Kumari	ASJ	South	Saket
36	Navita Kumari Bagha	POLC		Rouse Avenue
37	Jagdish Kumar	PO MACT	Shahdara	KKD
38	Satish Kumar	ASJ	North	Rohini
39	Harish Kumar	Judge, Family Court	New Delhi	PHC
40	Deepali Sharma	ASJ	East	KKD
41	Hardeep Kaur	ADJ	South	Saket

Sl.No.	Name of Officer (Mr. / Ms.)	Present Posting	District	Place of Posting
42	Rajrani	Judge, Family Court	North-West	Rohini
43	Mohd Farrukh	ASJ (Special Fast Track Court)	North-West	Rohini
44	Anil Antil	Special Judge (PC Act) (CBI)		Rouse Avenue
45	Sanatan Prasad	ADJ	East	KKD
46	Rekha	PO MACT	South-West	Dwarka
47	Naresh Kr.Laka	Special Judge (PC Act) (CBI)		Rouse Avenue
48	Murari Prasad Singh	Judge, Family Court	Central	THC
49	Tarun Yogesh	POLC		Rouse Avenue
50	Priya Mahendra	Joint Registrar (Judicial)		DHC
51	Arun Sukhija	ASJ	East	KKD
52	Manish Khurana	ASJ	West	THC
53	Naveen Kr. Kashyap	PO MACT	South-East	Saket
54	Rajinder Singh	ASJ	New Delhi	PHC
55	Geetanjali	ADJ	South-East	Saket
56	Monika Saroha	Special Judge (NDPS)	South	Saket
57	Vijay Kumar Jha	Special Judge (PC Act) (CBI)		Rouse Avenue
58	Lovleen	PO MACT	Central	THC
59	Ajay Singh Shekhawat	ADJ	Central	THC
60	Ajay Gulati-II	ADJ	Central	THC
61	Dinesh Kumar	ADJ	South	Saket
62	Arun Kumar Garg	ADJ	Central	THC
63	Atul Krishna Agrawal	ASJ (Special Fast Track Court)	Central	THC
64	Gajender Singh Nagar	ASJ (SC-RC)	East	KKD
65	Satvir Singh Lamba	ASJ (SC-POCSO)	East	KKD
66	Aanchal	ASJ (Special Fast Track Court)	West	THC
67	Chhavi Kapoor	ASJ (POCSO)	New Delhi	PHC
68	Pankaj Sharma	ASJ (FTC)	North	Rohini
69	Niti Phutela	ASJ (SC-POCSO)	Shahdara	KKD
70	Vishal Pahuja	ASJ (FTC)	South	Saket
71	Babru Bhan	ASJ	North-West	Rohini
72	Pawan Kumar	ASJ (Special Fast Track Court)	New Delhi	PHC
73	Shefali Barnala Tandon	Promotee DHJS		0
74	Sachin Gupta	Promotee DHJS		0
75	Gagandeep Jindal	ASJ (FTSC) (POCSO)	South-West	Dwarka
76	Pooja Aggarwal	ASJ (FTSC) (POCSO)	North-West	Rohini
DJS				
77	Deepak Sherawat	SCJ-cum-RC	Shahdara	KKD
78	Kapil Kumar	CMM	West	THC
79	Puneet Pahwa	CMM	South	Saket
80	Prayank Nayak	Principal Magistrate, JJB-VI	East	Family Court Complex, Vishwas Nagar
81	Anurag Thakur	ACMM (Special Acts)	Central	THC
82	Vasundhra Chhaunkar	JSCC-cum-ASCJ-cum-GJ	New Delhi	PHC
83	Harshita Mishra	Secretary (Litigation), DSLSA	New Delhi	PHC
84	Upasana Satija	ACJ-cum-CCJ-cum-ARC	West	THC
85	Swati Gupta-I	ACJ-cum-CCJ-cum-ARC	New Delhi	PHC
86	Deepak Vats	ACJ-cum-CCJ-cum-ARC	South-East	Saket
87	Deepali Srivastava	MM (NI Act) Digital Court	East	KKD
88	Mansi Malik	MM	North-West	Rohini

Sl.No.	Name of Officer (Mr. / Ms.)	Present Posting	District	Place of Posting
89	Robinjeet Singh	MM (NI Act)	Central	THC
90	Renu Chaudhary	MM (Mahila Court)	North-East	KKD
91	Animesh Bhaskar Mani Tripathi	MM	Shahdara	KKD
92	Neha Barupal	MM	South-East	Saket
93	Nidhi Singh	MM (Mahila Court)	South-East	Saket
94	Ankit Mittal	MM (NI Act)	South-East	Saket
95	Vikas Madaan	MM (NI Act)	North-West	Rohini
96	P. Bhargav Rao	MM (NI Act)	West	THC
97	Abhitesh Kumar	MM (NI Act) Digital Court	South	Saket
98	Kanika Agarwal	MM (NI Act) Digital Court	South	Saket
99	Abhilasha Singh	MM (NI Act)	South	Saket
100	Shruti Sharma-I	MM (Mahila Court)	Shahdara	KKD
101	Bhanu Pratap Singh	MM (NI Act)	South-East	Saket
102	Neha Sharma	Civil Judge	South	Saket
103	Saurabh Goyal	MM (NI Act) Digital Court	South	Saket
104	Akshay Sharma	MM	South-East	Saket
105	Komal Garg	MM (Mahila Court)	New Delhi	PHC
106	Aayushi Saxena	MM (NI Act)	South	Saket

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